

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2696
ANSWERED ON:26.08.2013
WATER BODIES
Pradhan Shri Nityananda

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has conducted any survey of the water bodies in Delhi and the National Capital Region;
- (b) if so, the details and the outcome thereof;
- (c) whether most of these bodies have been reduced in size over the years due to various reasons including discharge of sewage effluents;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken by the Government for their revival/conservation including the funds allocated for the purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) As informed by Government of Delhi, 1014 water bodies have been identified in National Capital Territory of Delhi, which are owned by Delhi Development Authority, Block Development Office, Municipal Corporation of Delhi and other agencies. This Ministry has included the wetlands of Sultanpur and Bhindawas in National Capital Region (NCR) for their conservation under the National Wetlands Conservation Programme (NWCP).
- (c) & (d) A few water bodies have reportedly been impacted due to certain natural processes along with rapid urbanization, various developmental activities and discharge of effluents.
- (e) Under NWCP, the Ministry has so far released an amount of Rs.210.15 lakhs for conservation of Sultanpur and Bhindawas wetlands. Actions taken by the Government of Delhi for revival and conservation of water bodies include regular field visits, diversion of sewage, ban on waste dumping, catchment area development, boundary protection, etc.